

HIGH COURT FOR THE STATE OF TELANGANA

TENDER NOTICE

ROC No. 505/2022-CPS Dated 19-01-2023

Sealed quotations are invited for supply of approximately 1000 nos. of Desktop Laser Printers/Ink jet printers on hire basis along with toners for use of the District Judiciary in the State of Telangana (list attached) with the following terms and conditions:

1. The contract will be valid for a period of five years subject to the satisfactory performance of the printers and services of the agency.
2. The Printers to be provided should be brand new ones.
3. The Printers should have the facility of Duplex printing and network compatibility (Wi-Fi option not required)
4. The Printers should support Windows 10/11 Operating System as well as Ubuntu 16.04 LTS and latest versions.
5. The toners shall be either original/compatible one and not refilled ones.
6. The Printer shall support paper with 70 GSM and above.
7. The Printers shall support A4, Legal and envelope printing.
8. The Successful bidder shall undertake the maintenance issues of the Printers for the period of five years and no separate maintenance charges shall be paid (The rate quoted will be all inclusive of taxes).
9. The rate(s) accepted shall be valid for a period of five years from the date of acceptance of the bid and no escalation of rate(s) will be allowed during the period of five years.
10. The Successful bidder has to deliver the toners at the District Headquarter/Mandal Head Quarter, as the case may be, as per the list attached.
11. In case the successful bidder provides compatible cartridge, he shall furnish the safety/environmental or any related certificate for using the compatible cartridge.
12. The print image shall last long enough as they will predominantly be judgements. Hence substandard compatible toners will not be accepted.

13. The vendor shall attend to the printer repairs within 72 hours (3 working days) after receiving the call from the respective user. In the event, the printer is not rectified within 72 hours, a standby Printer (equivalent or higher specification) shall be arranged by the vendor within the stipulated time on the 4th day, failing which necessary penalty will be imposed.
14. The payment for the vendor will be centralized either through the Prl. District and Sessions Judge of the concerned Districts or through the High Court on Monthly/Quarterly basis.
15. The bidders should quote the rates for the Managed Print Solution under two categories as under:
- a) Rate for Printers on hire basis with unlimited supply of toners/cartridges and drums (as the case may be) per month.
 - b) Rate for Printers on hire basis with one toner/cartridge per printer per month. Rate for every additional toner/cartridge shall be quoted.

In case the quality of the printer and toner is not found satisfactory continuously, the contract stands cancelled.

The Registrar (IT)-cum-CPC, Higher Court for the State of Telangana reserves the right to seek additional information from the bidders and to reject all or any of the quotations without assigning any reasons.

The intending bidders shall submit their sealed quotations addressed to the Registrar (IT)-cum-CPC, High Court for the State of Telangana, Near City College, Hyderabad 500066 on or before 31-01-2023 during the office hours.



I/c. Registrar (I.T.) cum-
Central Project Coordinator
Registrar (Protocol)

Registrar
*(Information Technology-Cum
Central Project Coordinator)*
**High Court for the State of
Telangana, Hyderabad.**

| S.No | Unit Name | Court Complex Name | Court Names | No:of Printers to be provided |
|------|-----------------------|---|--|-------------------------------|
| 1 | Adilabad | Pri. Dist. and Sessions Judge, Adilabad | Principal District and Sessions Judge | 2 |
| 2 | Adilabad | Pri. Dist. and Sessions Judge, Adilabad | I Additional District and Sessions Judge | 2 |
| 3 | Adilabad | Pri. Dist. and Sessions Judge, Adilabad | Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989 -cum- II Additional District and Sessions Judge | 2 |
| 4 | Adilabad | Pri. Dist. and Sessions Judge, Adilabad | Judge, Family Court -cum- III Additional District and Sessions Judge | 2 |
| 5 | Adilabad | Pri. Dist. and Sessions Judge, Adilabad | Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act | 2 |
| 6 | Adilabad | Pri. Dist. and Sessions Judge, Adilabad | Senior Civil Judge -cum- Asst. Sessions Judge | 2 |
| 7 | Adilabad | Pri. Dist. and Sessions Judge, Adilabad | Principal Junior Civil Judge - cum- Judicial Magistrate of First Class (Juvenile Court) | 2 |
| 8 | Adilabad | Pri. Dist. and Sessions Judge, Adilabad | Special Judicial Magistrate of First Class (Mobile) under PCR Act -cum- 1st Additional Junior Civil Judge | 2 |
| 9 | Adilabad | Junior Civil Judge -cum- JMFC,Boath | Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 10 | Adilabad | Junior Civil Judge -cum- JMFC,Utnoor | Junior Civil Judge -cum-Judicial Magistrate of First Class | 2 |
| 11 | Kumram Bheem Asifabad | Pri. Dist. and Sessions Judge, Kumram Bheem Asifabad | Principal District and Sessions Judge | 2 |
| 12 | Kumram Bheem Asifabad | Pri. Dist. and Sessions Judge, Kumram Bheem Asifabad | Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act | 2 |
| 13 | Kumram Bheem Asifabad | Pri. Dist. and Sessions Judge, Kumram Bheem Asifabad | Senior Civil Judge -cum- Assistant Sessions Judge | 2 |
| 14 | Kumram Bheem Asifabad | Pri. Dist. and Sessions Judge, Kumram Bheem Asifabad | Principal Junior Civil Judge - cum- Judicial Magistrate of First Class | 2 |
| 15 | Kumram Bheem Asifabad | Pri. Dist. and Sessions Judge, Kumram Bheem Asifabad | I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court) | 2 |
| 16 | Kumram Bheem Asifabad | Junior Civil Judge -cum- JMFC, Sirpur | Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 17 | Mancherial | Pri. Dist. and Sessions Judge, Mancherial | Principal District and Sessions Judge | 2 |
| 18 | Mancherial | Pri. Dist. and Sessions Judge, Mancherial | I Additional District and Sessions Judge | 2 |
| 19 | Mancherial | Pri. Dist. and Sessions Judge, Mancherial | Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act | 2 |
| 20 | Mancherial | Senior Civil Judge -cum- Asst. Sessions Judge, Mancherial | Principal Senior Civil Judge -cum- Asst. Sessions Judge | 2 |
| 21 | Mancherial | Senior Civil Judge -cum- Asst. Sessions Judge, Mancherial, Luxettipet * | Addl. Senior Civil Judge-cum- Addl. Asst. Sessions Judge (Govt directs to hold this Court at Luxettipet twice in a week) | 2 |
| 22 | Mancherial | Senior Civil Judge -cum- | Principal Junior Civil Judge -cum- Judicial Magistrate of First | 2 |

| | | Asst. Sessions Judge, Mancherial | Class | |
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| 23 | Mancherial | Senior Civil Judge -cum- Asst. Sessions Judge, Mancherial | I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court) | 2 |
| 24 | Mancherial | Senior Civil Judge -cum- Asst. Sessions Judge, Mancherial | II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class | 2 |
| 25 | Mancherial | Spl.JMFC(Excise) -cum- III AJCJ, Mancherial | Special Judicial Magistrate of First Class for Trial of Cases under Prohibition & Excise Act -cum- III Additional Junior Civil Judge | 2 |
| 26 | Mancherial | Junior Civil Judge -cum- JMFC, Luxettipet | Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 27 | Mancherial | Junior Civil Judge -cum- JMFC, Bellampally | Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 28 | Mancherial | Junior Civil Judge -cum- JMFC, Chennur | Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 29 | Nirmal | Prl. Dist. and Sessions Judge, Nirmal | Principal District and Sessions Judge | 2 |
| 30 | Nirmal | Prl. Dist. and Sessions Judge, Nirmal | Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act | 2 |
| 31 | Nirmal | Prl. Dist. and Sessions Judge, Nirmal | Principal Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 32 | Nirmal | Prl. Dist. and Sessions Judge, Nirmal | I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court) | 2 |
| 33 | Nirmal | Senior Civil Judge -cum- Asst. Sessions Judge, Nirmal | Senior Civil Judge -cum- Asst. Sessions Judge | 2 |
| 34 | Nirmal | Junior Civil Judge -cum- JMFC, Bhainsa | Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 35 | Nirmal | Junior Civil Judge -cum- JMFC, Khanapur | Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 36 | Hyd-CBI | Extended premises of City Criminal Court, Nampally, Hyderabad-CBI | The Prl. Spl.Judge for CBI Cases | 2 |
| 37 | Hyd-CBI | Extended premises of City Criminal Court, Nampally, Hyderabad-CBI | The I Addl.Spl.Judge for CBI Cases | 2 |
| 38 | Hyd-CBI | Extended premises of City Criminal Court, Nampally, Hyderabad-CBI | The II Addl.Spl.Judge for CBI Cases | 2 |
| 39 | Hyd-CBI | Extended premises of City Criminal Court, Nampally, Hyderabad-CBI | The III Addl.Spl.Judge for CBI Cases | 2 |
| 40 | Hyd-CBI | Extended premises of City Criminal Court, Nampally, Hyderabad-CBI | The Prl. Spl.Judge for trial of SPE & ACB Cases | 2 |
| 41 | Hyd-CBI | Extended premises of City Criminal Court, Nampally, Hyderabad-CBI | The I Addl. Spl.Judge for trial of SPE & ACB Cases | 2 |

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| 42 | Hyd-CBI | Extended premises of City Criminal Court, Nampally, Hyderabad-CBI | The Spl.Judge for trial of cases under Economic Offences - cum- VIII Addl.MSJ -cum- XXII ACJ Court | 2 |
| 43 | Hyd-CBI | Extended premises of City Criminal Court, Nampally, Hyderabad-CBI | The Spl.Judge for trial of cases under EC Act -cum- III Addl.MSJ Court | 2 |
| 44 | Hyd-CBI | Extended premises of City Criminal Court, Nampally, Hyderabad-CBI | The Spl.Judge for speedy trial and disposal of cases on Fraudulent draws and misappropriation of scholarship amounts in Social Welfare, Trial Welfare and Backward Classes Departments (Embezzlement of funds in Social Welfare Department) | 2 |
| 45 | Hyd-CCC | Chief Judge, City Civil Court, Hyderabad | Chief Judge, CCC | 2 |
| 46 | Hyd-CCC | Chief Judge, City Civil Court, Hyderabad | II Addl. Chief Judge, CCC | 2 |
| 47 | Hyd-CCC | Chief Judge, City Civil Court, Hyderabad | III Addl Chief Judge, CCC | 2 |
| 48 | Hyd-CCC | Chief Judge, City Civil Court, Hyderabad | IX Addl. Chief Judge, CCC | 2 |
| 49 | Hyd-CCC | Chief Judge, City Civil Court, Hyderabad | X Addl. Chief Judge, CCC | 2 |
| 50 | Hyd-CCC | Chief Judge, City Civil Court, Hyderabad | XI Addl. Chief Judge, CCC | 2 |
| 51 | Hyd-CCC | Chief Judge, City Civil Court, Hyderabad | XIV Addl. Chief Judge, CCC, (FTC) | 2 |
| 52 | Hyd-CCC | Chief Judge, City Civil Court, Hyderabad | XXIV Addl. Chief Judge, CCC | 2 |
| 53 | Hyd-CCC | Chief Judge, City Civil Court, Hyderabad | XXV Addl. Chief Judge, CCC | 2 |
| 54 | Hyd-CCC | Chief Judge, City Civil Court, Hyderabad | XXVI Addl. Chief Judge, CCC | 2 |
| 55 | Hyd-CCC | Chief Judge, City Civil Court, Hyderabad | Family Court, CCC | 2 |
| 56 | Hyd-CCC | Chief Judge, City Civil Court, Hyderabad | Addl. Family Court, CCC | 2 |
| 57 | Hyd-CCC | Chief Judge, City Civil Court, Hyderabad | I Senior Civil Judge CCC, Hyderabad. | 2 |
| 58 | Hyd-CCC | Chief Judge, City Civil Court, Hyderabad | II Senior Civil Judge, CCC, Hyderabad. | 2 |
| 59 | Hyd-CCC | Chief Judge, City Civil Court, Hyderabad | IV Senior Civil Judge, CCC, Hyd. | 2 |
| 60 | Hyd-CCC | Chief Judge, City Civil Court, Hyderabad | V Senior Civil Judge, CCC, Hyd. | 2 |
| 61 | Hyd-CCC | Chief Judge, City Civil Court, Hyderabad | VII Senior Civil Judge, CCC, Hyderabad | 2 |
| 62 | Hyd-CCC | Chief Judge, City Civil Court, Hyderabad | XVII Addl. Senior Civil Judge, CCC, Hyderabad | 2 |
| 63 | Hyd-CCC | Chief Judge, City Civil Court, Hyderabad | XVIII Addl. Senior Civil Judge, CCC, Hyderabad | 2 |
| 64 | Hyd-CCC | Chief Judge, City Civil Court, Hyderabad | II Junior Civil Judge CCC, Hyderabad. | 2 |
| 65 | Hyd-CCC | Chief Judge, City Civil Court, Hyderabad | III Junior Civil Judge CCC, Hyderabad. | 2 |
| 66 | Hyd-CCC | Chief Judge, City Civil Court, Hyderabad | IV Junior Civil Judge, CCC, Hyd. | 2 |
| 67 | Hyd-CCC | Chief Judge, City Civil Court, Hyderabad | V Junior Civil Judge, CCC, Hyd. | 2 |
| 68 | Hyd-CCC | Chief Judge, City Civil Court, Hyderabad | VI Junior Civil Judge, CCC, Hyderabad. | 2 |
| 69 | Hyd-CCC | Chief Judge, City Civil Court, | VII Junior Civil Judge, CCC, Hyderabad. | 2 |

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| 70 | Hyd-CCC | Chief Judge, City Civil Court, Hyderabad | VIII Junior Civil Judge, CCC, Hyderabad. | 2 |
| 71 | Hyd-CCC | Chief Judge, City Civil Court, Hyderabad | IX Junior Civil Judge, CCC, Hyderabad. | 2 |
| 72 | Hyd-CCC | Chief Judge, City Civil Court, Hyderabad | X Junior Civil Judge, CCC, Hyderabad. | 2 |
| 73 | Hyd-CCC | Chief Judge, City Civil Court, Hyderabad | XIX Junior Civil Judge, CCC, Hyderabad. | 2 |
| 74 | Hyd-CCC | Chief Judge, City Civil Court, Hyderabad | XX Junior Civil Judge, CCC, Hyderabad. | 2 |
| 75 | Hyd-CCC | Chief Judge, City Civil Court, Hyderabad | XXI Junior Civil Judge, CCC, Hyderabad. | 2 |
| 76 | Hyd-CCC | Chief Judge, City Civil Court, Hyderabad | XXII Junior Civil Judge, CCC, Hyderabad. | 2 |
| 77 | Hyd-CCC | Chief Judge, City Civil Court, Hyderabad | II Addl. Family Court, CCC, Hyderabad | 2 |
| 78 | Hyd-CCC | I Add. Chief Judge, City Civil Court, Secunderabad | I Addl. Chief Judge | 2 |
| 79 | Hyd-CCC | I Add. Chief Judge, City Civil Court, Secunderabad | XII Addl. Chief Judge | 2 |
| 80 | Hyd-CCC | I Add. Chief Judge, City Civil Court, Secunderabad | XXVII Addl. Chief Judge | 2 |
| 81 | Hyd-CCC | I Add. Chief Judge, City Civil Court, Secunderabad | Family Court | 2 |
| 82 | Hyd-CCC | I Add. Chief Judge, City Civil Court, Secunderabad | I Additional Family Court | 2 |
| 83 | Hyd-CCC | I Add. Chief Judge, City Civil Court, Secunderabad | III Senior civil Judge | 2 |
| 84 | Hyd-CCC | I Add. Chief Judge, City Civil Court, Secunderabad | XIX Addl. Senior Civil Judge | 2 |
| 85 | Hyd-CCC | I Add. Chief Judge, City Civil Court, Secunderabad | XIV AJ Cum XVIII ACMM Hyd | 2 |
| 86 | Hyd-CCC | I Add. Chief Judge, City Civil Court, Secunderabad | XV AJ Cum XIX ACMM Hyd | 2 |
| 87 | Hyd-CCC | I Add. Chief Judge, City Civil Court, Secunderabad | XVI AJ Cum XX ACMM Hyd | 2 |
| 88 | Hyd-CCC | I Add. Chief Judge, City Civil Court, Secunderabad | I Junior Civil Judge | 2 |
| 89 | Hyd-CCC | I Add. Chief Judge, City Civil Court, Secunderabad | XI Junior Civil Judge | 2 |
| 90 | Hyd-CCC | I Add. Chief Judge, City Civil Court, Secunderabad | VI AMSJ COURT (SCs & STs COURT), | 2 |
| 91 | Hyd-CCC | I Add. Chief Judge, City Civil Court, Secunderabad | X ACMM COURT, | 2 |
| 92 | Hyd-CCC | I Add. Chief Judge, City Civil Court, Secunderabad | XI ACMM COURT, | 2 |
| 93 | Hyd-CCC | I Add. Chief Judge, City Civil Court, Secunderabad | XXII ACMM COURT. | 2 |
| 94 | Hyd-CCC | I Add. Chief Judge, City Civil Court, Secunderabad | Principal Rent Controller, CSCC, Sec-bad. | 2 |
| 95 | Hyd-CCC | I Add. Chief Judge, City Civil Court, Secunderabad | Additional Rent Controller, CSCC, Sec-bad. | 2 |
| 96 | Hyd-CSCC | City Small Causes Court, Hyderabad | Chief Judge, CSCC, Hyderabad | 2 |
| 97 | Hyd-CSCC | City Small Causes Court, Hyderabad | Additional Chief Judge, CSCC, Hyd. | 2 |
| 98 | Hyd-CSCC | City Small Causes Court, Hyderabad | Additional Judge, CSCC, Hyd. | 2 |

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| 99 | Hyd-CSCC | City Small Causes Court, Hyderabad | Principal Rent Controller, CSCC, Hyd. | 2 |
| 100 | Hyd-CSCC | City Small Causes Court, Hyderabad | I Additional Rent Controller, CSCC, Hyd. | 2 |
| 101 | Hyd-CSCC | City Small Causes Court, Hyderabad | II Additional Rent Controller, CSCC, Hyd. | 2 |
| 102 | Hyd-CSCC | City Small Causes Court, Hyderabad | III Additional Rent Controller, CSCC, Hyd. | 2 |
| 103 | Hyd-CSCC | City Small Causes Court, Hyderabad | IV Additional Rent Controller, CSCC, Hyd. | 2 |
| 104 | Hyd-MSJ | Metropolitan Sessions Judge, Criminal Court, Nampally, Hyd | MSJ COURT, | 2 |
| 105 | Hyd-MSJ | Metropolitan Sessions Judge, Criminal Court, Nampally, Hyd | I AMSJ COURT, | 2 |
| 106 | Hyd-MSJ | Metropolitan Sessions Judge, Criminal Court, Nampally, Hyd | II AMSJ COURT | 2 |
| 107 | Hyd-MSJ | Metropolitan Sessions Judge, Criminal Court, Nampally, Hyd | IV AMSJ COURT, | 2 |
| 108 | Hyd-MSJ | Metropolitan Sessions Judge, Criminal Court, Nampally, Hyd | V AMSJ COURT, | 2 |
| 109 | Hyd-MSJ | Metropolitan Sessions Judge, Criminal Court, Nampally, Hyd | VII AMSJ COURT, | 2 |
| 110 | Hyd-MSJ | Metropolitan Sessions Judge, Criminal Court, Nampally, Hyd | IX AMSJ COURT, | 2 |
| 111 | Hyd-MSJ | Metropolitan Sessions Judge, Criminal Court, Nampally, Hyd | X AMSJ COURT, | 2 |
| 112 | Hyd-MSJ | Metropolitan Sessions Judge, Criminal Court, Nampally, Hyd | XI AMSJ COURT, | 2 |
| 113 | Hyd-MSJ | Metropolitan Sessions Judge, Criminal Court, Nampally, Hyd | SPL. SESSIONS COURT FOR MPs/MLAs. | 2 |
| 114 | Hyd-MSJ | Metropolitan Sessions Judge, Criminal Court, Nampally, Hyd | CMM COURT. | 2 |
| 115 | Hyd-MSJ | Metropolitan Sessions Judge, Criminal Court, Nampally, Hyd | I ACMM COURT, | 2 |
| 116 | Hyd-MSJ | Metropolitan Sessions Judge, Criminal Court, Nampally, Hyd | II ACMM COURT, | 2 |
| 117 | Hyd-MSJ | Metropolitan Sessions Judge, Criminal Court, Nampally, Hyd | III ACMM COURT, | 2 |
| 118 | Hyd-MSJ | Metropolitan Sessions Judge, Criminal Court, Nampally, Hyd | IV ACMM COURT, | 2 |
| 119 | Hyd-MSJ | Metropolitan Sessions Judge, Criminal Court, Nampally, Hyd | VI ACMM COURT, | 2 |

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| 120 | Hyd-MSJ | Metropolitan Sessions Judge, Criminal Court, Nampally, Hyd | VII ACMM COURT, | 2 |
| 121 | Hyd-MSJ | Metropolitan Sessions Judge, Criminal Court, Nampally, Hyd | VIII ACMM COURT, | 2 |
| 122 | Hyd-MSJ | Metropolitan Sessions Judge, Criminal Court, Nampally, Hyd | IX ACMM COURT, | 2 |
| 123 | Hyd-MSJ | Metropolitan Sessions Judge, Criminal Court, Nampally, Hyd | XII ACMM COURT, | 2 |
| 124 | Hyd-MSJ | Metropolitan Sessions Judge, Criminal Court, Nampally, Hyd | XIV ACMM COURT, | 2 |
| 125 | Hyd-MSJ | Metropolitan Sessions Judge, Criminal Court, Nampally, Hyd | XVI ACMM COURT, | 2 |
| 126 | Hyd-MSJ | Metropolitan Sessions Judge, Criminal Court, Nampally, Hyd | XVII ACMM COURT, | 2 |
| 127 | Hyd-MSJ | Metropolitan Sessions Judge, Criminal Court, Nampally, Hyd | XXI ACMM COURT. | 2 |
| 128 | Hyd-MSJ | Metropolitan Sessions Judge, Criminal Court, Nampally, Hyd | Spl.Court for the trial fo the POCSO Act cases-cum-XII AMSJ Court | 2 |
| 129 | Hyd-MSJ | MM courts, Manoranjan Complex, Gandhi Bhavan, Hyderabad | III MM COURT | 2 |
| 130 | Hyd-MSJ | MM courts, Manoranjan Complex, Gandhi Bhavan, Hyderabad | IV MM COURT | 2 |
| 131 | Hyd-MSJ | MM courts, Manoranjan Complex, Gandhi Bhavan, Hyderabad | SPL. JFCM COURT FOR EXCISE CASES. | 2 |
| 132 | Hyd-MSJ | MM courts, Manoranjan Complex, Gandhi Bhavan, Hyderabad | I MM COURT (MUNICIPAL COURT) | 2 |
| 133 | Hyd-MSJ | MM courts, Manoranjan Complex, Gandhi Bhavan, Hyderabad | XIII ACMM COURT | 2 |
| 134 | Hyd-MSJ | MM courts, Manoranjan Complex, Gandhi Bhavan, Hyderabad | XV ACMM COURT | 2 |
| 135 | Hyd-MSJ | MM courts, Manoranjan Complex, Gandhi Bhavan, Hyderabad | VMM COURT | 2 |
| 136 | Hyd-MSJ | MM courts, Manoranjan Complex, Gandhi Bhavan, Hyderabad | VI MM COURT | 2 |
| 137 | Hyd-MSJ | MM courts, Manoranjan Complex, Gandhi Bhavan, Hyderabad | VII MM COURT | 2 |
| 138 | Hyd-MSJ | MM courts, Manoranjan Complex, Gandhi Bhavan, Hyderabad | VIII MM COURT | 2 |
| 139 | Hyd-MSJ | MM courts, Manoranjan Complex, Gandhi Bhavan, Hyderabad | IX MM COURT | 2 |

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| 140 | Hyd-MSJ | MM courts, Manoranjan Complex, Gandhi Bhavan, Hyderabad | X MM COURT | 2 |
| 141 | Hyd-MSJ | MM courts, Manoranjan Complex, Gandhi Bhavan, Hyderabad | XI MM COURT | 2 |
| 142 | Hyd-MSJ | MM courts, Manoranjan Complex, Gandhi Bhavan, Hyderabad | XII MM COURT | 2 |
| 143 | Hyd-MSJ | POCSO Court (FTC), HACA Bhavan, Hyderabad | FAST TRACK SPECIAL COURT FOR EXPEDITIOUS TRIAL AND DISPOSAL OF RAPE AND POCSO ACT CASES. | 2 |
| 144 | Hyd-MSJ | Prathibha Bharathi Building Complex, Redhills, Nampally, Hyderabad | V ACMM COURT (JUVENILE COURT) | 2 |
| 145 | Hyd-MSJ | Railway Court Complex | II MM COURT (RAILWAY COURT) | 2 |
| 146 | Karimnagar | Prl. Dist. and Sessions Judge, Karimnagar | Principal District and Sessions Judge | 2 |
| 147 | Karimnagar | Prl. Dist. and Sessions Judge, Karimnagar | I Additional District and Sessions Judge | 2 |
| 148 | Karimnagar | Prl. Dist. and Sessions Judge, Karimnagar | Chairman, Land Reforms Appellate Tribunal -cum- II Additional District and Sessions Judge | 2 |
| 149 | Karimnagar | Prl. Dist. and Sessions Judge, Karimnagar | Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989 -cum- III Additional District and Sessions Judge | 2 |
| 150 | Karimnagar | Prl. Dist. and Sessions Judge, Karimnagar | Judge, Family Court-cum- IV Additional District and Sessions Judge | 2 |
| 151 | Karimnagar | Prl. Dist. and Sessions Judge, Karimnagar | Special Judge for trial of Special Police Establishment and Anti Corruption Bureau Cases | 2 |
| 152 | Karimnagar | Prl. Dist. and Sessions Judge, Karimnagar | I Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act | 2 |
| 153 | Karimnagar | Prl. Dist. and Sessions Judge, Karimnagar | II Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act | 2 |
| 154 | Karimnagar | Prl. Dist. and Sessions Judge, Karimnagar | Principal Senior Civil Judge -cum- Assistant Sessions Judge | 2 |
| 155 | Karimnagar | Prl. Dist. and Sessions Judge, Karimnagar | Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge | 2 |
| 156 | Karimnagar | Prl. Dist. and Sessions Judge, Karimnagar | Principal Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 157 | Karimnagar | Prl. Dist. and Sessions Judge, Karimnagar | I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court) | 2 |
| 158 | Karimnagar | Prl. Dist. and Sessions Judge, Karimnagar | II Addl Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class | 2 |

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| 159 | Karimnagar | Prl. Dist. and Sessions Judge, Karimnagar | Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act -cum- III Additional Junior Civil Judge | 2 |
| 160 | Karimnagar | Prl. Dist. and Sessions Judge, Karimnagar | Special Judicial Magistrate of First Class for trial of cases under Prohibition and Excise Act -cum- IV Additional Junior Civil Judge | 2 |
| 161 | Karimnagar | Senior Civil Judge -cum- Asst. Sessions Judge, Huzurabad | Senior Civil Judge -cum- Assistant Sessions Judge | 2 |
| 162 | Karimnagar | Senior Civil Judge -cum- Asst. Sessions Judge, Huzurabad | Principal Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 163 | Karimnagar | Senior Civil Judge -cum- Asst. Sessions Judge, Huzurabad | I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class | 2 |
| 164 | Karimnagar | Senior Civil Judge -cum- Asst. Sessions Judge, Huzurabad | II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class | 2 |
| 165 | Jagitial | Prl. Dist. and Sessions Judge, Jagitial | Principal District and Sessions Judge | 2 |
| 166 | Jagitial | Prl. Dist. and Sessions Judge, Jagitial | I Additional District and Sessions Judge | 2 |
| 167 | Jagitial | Prl. Dist. and Sessions Judge, Jagitial | Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act | 2 |
| 168 | Jagitial | Prl. Dist. and Sessions Judge, Jagitial | Senior Civil Judge -cum- Assistant Sessions Judge | 2 |
| 169 | Jagitial | Prl. Dist. and Sessions Judge, Jagitial | Principal Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 170 | Jagitial | Prl. Dist. and Sessions Judge, Jagitial | I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court) | 2 |
| 171 | Jagitial | Prl. Dist. and Sessions Judge, Jagitial | II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class | 2 |
| 172 | Jagitial | Junior Civil Judge -cum- JMFC, Korutla | Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 173 | Jagitial | Junior Civil Judge -cum- JMFC, Metpalli | Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 174 | Jagitial | Junior Civil Judge -cum- JMFC, Dharmapuri | Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 175 | Peddapalli | Prl. Dist. and Sessions Judge, Peddapalli | Principal District and Sessions Judge | 2 |
| 176 | Peddapalli | Prl. Dist. and Sessions Judge, Peddapalli | Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act | 2 |
| 177 | Peddapalli | Prl. Dist. and Sessions Judge, Peddapalli | Senior Civil Judge -cum- Assistant Sessions Judge | 2 |

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| 178 | Peddapalli | Prl. Dist. and Sessions Judge, Peddapalli | Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court) | 2 |
| 179 | Peddapalli | Senior Civil Judge -cum- Asst. Sessions Judge, Godavarikhani | Senior Civil Judge -cum- Assistant Sessions Judge | 2 |
| 180 | Peddapalli | Senior Civil Judge -cum- Asst. Sessions Judge, Godavarikhani | Principal Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 181 | Peddapalli | Senior Civil Judge -cum- Asst. Sessions Judge, Godavarikhani | I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class | 2 |
| 182 | Peddapalli | Senior Civil Judge -cum- Asst. Sessions Judge, Godavarikhani | II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class | 2 |
| 183 | Peddapalli | Labour court -cum- Adtl. Dist. and sessions Judge, Godavarikhani | Industrial Tribunal and Labour Court -cum- Additional District and Sessions Judge | 2 |
| 184 | Peddapalli | Junior Civil Judge -cum- JMFC, Sulthanabad | Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 185 | Peddapalli | Senior Civil Judge -cum- Asst. Sessions Judge, Manthani | Senior Civil Judge -cum- Assistant Sessions Judge | 2 |
| 186 | Peddapalli | Senior Civil Judge -cum- Asst. Sessions Judge, Manthani | Principal Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 187 | Peddapalli | Senior Civil Judge -cum- Asst. Sessions Judge, Manthani | I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class | 2 |
| 188 | Rajanna Sircilla | Prl. Dist. and Sessions Judge, Sircilla | Principal District and Sessions Judge | 2 |
| 189 | Rajanna Sircilla | Prl. Dist. and Sessions Judge, Sircilla | I Additional District and Sessions Judge | 2 |
| 190 | Rajanna Sircilla | Prl. Dist. and Sessions Judge, Sircilla | Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act | 2 |
| 191 | Rajanna Sircilla | Prl. Dist. and Sessions Judge, Sircilla | Senior Civil Judge -cum- Assistant Sessions Judge | 2 |
| 192 | Rajanna Sircilla | Prl. Dist. and Sessions Judge, Sircilla | Principal Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 193 | Rajanna Sircilla | Prl. Dist. and Sessions Judge, Sircilla | Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class (Juvenile Court) | 2 |
| 194 | Rajanna Sircilla | Junior Civil Judge -cum- JMFC, Vemulawada | Senior Civil Judge -cum- Assistant Sessions Judge | 2 |
| 195 | Rajanna Sircilla | Junior Civil Judge -cum- JMFC, Vemulawada | Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 196 | Khammam | Prl. Dist. and Sessions Judge, Khammam | Principal District and Sessions Judge | 2 |
| 197 | Khammam | Prl. Dist. and Sessions Judge, Khammam | I Additional District and Sessions Judge | 2 |
| 198 | Khammam | Prl. Dist. and Sessions Judge, Khammam | II Additional District and Sessions Judge | 2 |

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| 199 | Khammam | Prl. Dist. and Sessions Judge, Khammam | Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989 -cum- III Additional District and Sessions Judge | 2 |
| 200 | Khammam | Prl. Dist. and Sessions Judge, Khammam | Judge, Family Court -cum- IV Additional District and Sessions Judge | 2 |
| 201 | Khammam | Prl. Dist. and Sessions Judge, Khammam | Court of Special Sessions Judge for fast tracking the cases relating to atrocities against Women -cum- V Additional District and Sessions Judge | 2 |
| 202 | Khammam | Prl. Dist. and Sessions Judge, Khammam | I Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act | 2 |
| 203 | Khammam | Prl. Dist. and Sessions Judge, Khammam | II Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act | 2 |
| 204 | Khammam | Prl. Dist. and Sessions Judge, Khammam | Principal Senior Civil Judge -cum- Assistant Sessions Judge | 2 |
| 205 | Khammam | Prl. Dist. and Sessions Judge, Khammam | Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge | 2 |
| 206 | Khammam | Prl. Dist. and Sessions Judge, Khammam | Principal Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 207 | Khammam | Prl. Dist. and Sessions Judge, Khammam | I Additional Junior Civil Judge -cum- Special Judicial Magistrate of First Class (Juvenile Court) | 2 |
| 208 | Khammam | Prl. Dist. and Sessions Judge, Khammam | II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class | 2 |
| 209 | Khammam | Prl. Dist. and Sessions Judge, Khammam | III Additional Junior Civil Judge -cum- III Additional Judicial Magistrate of First Class | 2 |
| 210 | Khammam | Prl. Dist. and Sessions Judge, Khammam | Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act -cum- IV Additional Junior Civil Judge | 2 |
| 211 | Khammam | Prl. Dist. and Sessions Judge, Khammam | Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Acts -cum- V Additional Junior Civil Judge | 2 |
| 212 | Khammam | Addl. Dist. and Sessions Judge, Sathupally | VI Additional District and Sessions Judge | 2 |
| 213 | Khammam | Addl. Dist. and Sessions Judge, Sathupally | Senior Civil Judge -cum- Assistant Sessions Judge | 2 |
| 214 | Khammam | Addl. Dist. and Sessions Judge, Sathupally | Principal Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 215 | Khammam | Addl. Dist. and Sessions Judge, Sathupally | I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class | 2 |

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| 216 | Khammam | Junior Civil Judge -cum- JMFC, Madhira | Principal Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 217 | Khammam | Junior Civil Judge -cum- JMFC, Madhira | I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class | 2 |
| 218 | Bhadradi Kothagudem | Prl. Dist. and Sessions Judge, Bhadradi Kothagudem | Principal District and Sessions Judge | 2 |
| 219 | Bhadradi Kothagudem | Prl. Dist. and Sessions Judge, Bhadradi Kothagudem | I Additional District and Sessions Judge | 2 |
| 220 | Bhadradi Kothagudem | Prl. Dist. and Sessions Judge, Bhadradi Kothagudem | Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act | 2 |
| 221 | Bhadradi Kothagudem | Prl. Dist. and Sessions Judge, Bhadradi Kothagudem | Principal Senior Civil Judge -cum- Assistant Sessions Judge | 2 |
| 222 | Bhadradi Kothagudem | Prl. Dist. and Sessions Judge, Bhadradi Kothagudem | I Additional Senior Civil Judge -cum- I Additional Assistant Sessions Judge | 2 |
| 223 | Bhadradi Kothagudem | Prl. Dist. and Sessions Judge, Bhadradi Kothagudem | Principal Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 224 | Bhadradi Kothagudem | Prl. Dist. and Sessions Judge, Bhadradi Kothagudem | I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court) | 2 |
| 225 | Bhadradi Kothagudem | Prl. Dist. and Sessions Judge, Bhadradi Kothagudem | III Additional Judicial Magistrate of First Class (Criminal Court for Agency areas) | 2 |
| 226 | Bhadradi Kothagudem | Prl. Dist. and Sessions Judge, Bhadradi Kothagudem | II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class | 2 |
| 227 | Bhadradi Kothagudem | Junior Civil Judge -cum- JMFC, Yellandu | Principal Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 228 | Bhadradi Kothagudem | Addl. Junior Civil Judge -cum- JMFC, Yellandu | I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class | 2 |
| 229 | Bhadradi Kothagudem | JMFC, Bhadrachalam | Judicial Magistrate of First Class, (Criminal Court for Agency areas) | 2 |
| 230 | Bhadradi Kothagudem | JMFC, Manuguru | Judicial Magistrate of First Class, (Criminal Court for Agency areas) | 2 |
| 231 | Mahabubnagar | Prl. Dist. and Sessions Judge, Mahabubnagar | Principal District and Sessions Judge | 2 |
| 232 | Mahabubnagar | Prl. Dist. and Sessions Judge, Mahabubnagar | I Additional District and Sessions Judge | 2 |
| 233 | Mahabubnagar | Prl. Dist. and Sessions Judge, Mahabubnagar | Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989 -cum- II Additional District and Sessions Judge | 2 |
| 234 | Mahabubnagar | Prl. Dist. and Sessions Judge, Mahabubnagar | Judge, Family Court -cum- III Additional District and Sessions Judge | 2 |

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| 235 | Mahabubnagar | Prl. Dist. and Sessions Judge, Mahabubnagar | Special Sessions Judge for fast tracking the cases relating to atrocities against Women -cum- IV Additional District and Sessions Judge | 2 |
| 236 | Mahabubnagar | Prl. Dist. and Sessions Judge, Mahabubnagar | Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act | 2 |
| 237 | Mahabubnagar | Prl. Dist. and Sessions Judge, Mahabubnagar | Principal Senior Civil Judge -cum- Assistant Sessions Judge | 2 |
| 238 | Mahabubnagar | Prl. Dist. and Sessions Judge, Mahabubnagar | Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge | 2 |
| 239 | Mahabubnagar | Prl. Dist. and Sessions Judge, Mahabubnagar | Principal Junior Civil Judge -cum- Judicial Magistrate of First Class (Juvenile Court) | 2 |
| 240 | Mahabubnagar | Prl. Dist. and Sessions Judge, Mahabubnagar | Special Judicial Magistrate of First Class, (Mobile) Court for trial of cases under PCR Act -cum- I Additional Junior Civil Judge | 2 |
| 241 | Mahabubnagar | Prl. Dist. and Sessions Judge, Mahabubnagar | Special Judicial Magistrate of First Class for trial of cases under Prohibition and Excise Act -cum- II Additional Junior Civil Judge | 2 |
| 242 | Mahabubnagar | Prl. Dist. and Sessions Judge, Mahabubnagar | III Additional Junior Civil Judge -cum- III Additional Judicial Magistrate of First Class | 2 |
| 243 | Mahabubnagar | Prl. Dist. and Sessions Judge, Mahabubnagar | IV Additional Junior Civil Judge -cum- IV Additional Judicial Magistrate of First Class | 2 |
| 244 | Mahabubnagar | Junior Civil Judge -cum- JMFC, Jadcherla | Principal Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 245 | Mahabubnagar | Junior Civil Judge -cum- JMFC, Jadcherla | Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class | 2 |
| 246 | Nagarkurnool | Prl. Dist. and Sessions Judge, Nagarkurnool | Principal District and Sessions Judge | 2 |
| 247 | Nagarkurnool | Prl. Dist. and Sessions Judge, Nagarkurnool | Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act | 2 |
| 248 | Nagarkurnool | Prl. Dist. and Sessions Judge, Nagarkurnool | Senior Civil Judge -cum- Assistant Sessions Judge | 2 |
| 249 | Nagarkurnool | Prl. Dist. and Sessions Judge, Nagarkurnool | Principal Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 250 | Nagarkurnool | Prl. Dist. and Sessions Judge, Nagarkurnool | I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Mobile Court) | 2 |
| 251 | Nagarkurnool | Prl. Dist. and Sessions Judge, Nagarkurnool | II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class (Juvenile Court) | 2 |

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| 252 | Nagarkurnool | Senior Civil Judge -cum- Asst. Sessions Judge, Kalwakurthy | Senior Civil Judge -cum- Assistant Sessions Judge | 2 |
| 253 | Nagarkurnool | Senior Civil Judge -cum- Asst. Sessions Judge, Kalwakurthy | Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 254 | Nagarkurnool | Junior Civil Judge -cum- JMFC, Kollapur | Principal Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 255 | Nagarkurnool | Junior Civil Judge -cum- JMFC, Kollapur | I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class | 2 |
| 256 | Nagarkurnool | Junior Civil Judge -cum- JMFC, Kollapur | II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class | 2 |
| 257 | Nagarkurnool | Junior Civil Judge -cum- JMFC, Achampet | Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 258 | Gadwal | Prl. Dist. and Sessions Judge, Gadwal | Principal District and Sessions Judge | 2 |
| 259 | Gadwal | Prl. Dist. and Sessions Judge, Gadwal | I Additional District and Sessions Judge | 2 |
| 260 | Gadwal | Prl. Dist. and Sessions Judge, Gadwal | Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act | 2 |
| 261 | Gadwal | Prl. Dist. and Sessions Judge, Gadwal | Principal Senior Civil Judge -cum- Assistant Sessions Judge | 2 |
| 262 | Gadwal | Prl. Dist. and Sessions Judge, Gadwal | Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge | 2 |
| 263 | Gadwal | Prl. Dist. and Sessions Judge, Gadwal | Principal Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 264 | Gadwal | Prl. Dist. and Sessions Judge, Gadwal | I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class | 2 |
| 265 | Gadwal | Junior Civil Judge -cum- JMFC, Alampur | Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 266 | Wanaparthy | Prl. Dist. and Sessions Judge, Wanaparthy | Principal District and Sessions Judge | 2 |
| 267 | Wanaparthy | Prl. Dist. and Sessions Judge, Wanaparthy | Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act | 2 |
| 268 | Wanaparthy | Prl. Dist. and Sessions Judge, Wanaparthy | Principal Senior Civil Judge -cum- Assistant Sessions Judge | 2 |
| 269 | Wanaparthy | Prl. Dist. and Sessions Judge, Wanaparthy | Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge | 2 |
| 270 | Wanaparthy | Prl. Dist. and Sessions Judge, Wanaparthy | Principal Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 271 | Wanaparthy | Prl. Dist. and Sessions Judge, Wanaparthy | I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class | 2 |

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| 272 | Wanaparthy | Prl. Dist. and Sessions Judge, Wanaparthy | II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class (Juvenile Court) | 2 |
| 273 | Wanaparthy | Junior Civil Judge -cum- JMFC, Atmakur | Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 274 | Narayanpet | Prl. Dist. and Sessions Judge, Narayanpet | Principal District and Sessions Judge | 2 |
| 275 | Narayanpet | Prl. Dist. and Sessions Judge, Narayanpet | Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act | 2 |
| 276 | Narayanpet | Prl. Dist. and Sessions Judge, Narayanpet | Senior Civil Judge -cum- Assistant Sessions Judge | 2 |
| 277 | Narayanpet | Prl. Dist. and Sessions Judge, Narayanpet | Principal Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 278 | Narayanpet | Prl. Dist. and Sessions Judge, Narayanpet | Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class (Juvenile Court) | 2 |
| 279 | Narayanpet | Junior Civil Judge -cum- JMFC, Kosigi | Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 280 | Sangareddy | Prl. Dist. and Sessions Judge, Sangareddy | Principal District and Sessions Judge | 2 |
| 281 | Sangareddy | Prl. Dist. and Sessions Judge, Sangareddy | I Additional District and Sessions Judge | 2 |
| 282 | Sangareddy | Prl. Dist. and Sessions Judge, Sangareddy | II Additional District and Sessions Judge | 2 |
| 283 | Sangareddy | Prl. Dist. and Sessions Judge, Sangareddy | Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989 -cum-III Additional District and Sessions Judge | 2 |
| 284 | Sangareddy | Prl. Dist. and Sessions Judge, Sangareddy | Judge, Family Court -cum- IV Additional District and Sessions Judge | 2 |
| 285 | Sangareddy | Prl. Dist. and Sessions Judge, Sangareddy | Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act | 2 |
| 286 | Sangareddy | Prl. Dist. and Sessions Judge, Sangareddy | Senior Civil Judge -cum- Assistant Sessions Judge | 2 |
| 287 | Sangareddy | Prl. Dist. and Sessions Judge, Sangareddy | Principal Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 288 | Sangareddy | Prl. Dist. and Sessions Judge, Sangareddy | I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court) | 2 |
| 289 | Sangareddy | Prl. Dist. and Sessions Judge, Sangareddy | Special Judicial Magistrate of First Class(Mobile) for trial of cases Under PCR Act -cum- II Additional Junior Civil Judge | 2 |
| 290 | Sangareddy | Prl. Dist. and Sessions Judge, Sangareddy | Special Judicial Magistrate of I Class for trial of cases under Telangana Prohibition & Excise Act -cum- III Additional Junior Civil Judge | 2 |

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| 291 | Sangareddy | Senior Civil Judge -cum- Asst. Sessions Judge, Zaheerabad | Senior Civil Judge -cum- Assistant Sessions Judge | 2 |
| 292 | Sangareddy | Senior Civil Judge -cum- Asst. Sessions Judge, Zaheerabad | Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 293 | Sangareddy | Junior Civil Judge -cum- JMFC, Narayankhed | Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 294 | Sangareddy | Junior Civil Judge -cum- JMFC, Andole at Jogipet | Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 295 | Medak | Pri. Dist. and Sessions Judge, Medak | Principal District and Sessions Judge | 2 |
| 296 | Medak | Pri. Dist. and Sessions Judge, Medak | I Additional District and Sessions Judge | 2 |
| 297 | Medak | Pri. Dist. and Sessions Judge, Medak | Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act | 2 |
| 298 | Medak | Pri. Dist. and Sessions Judge, Medak | Senior Civil Judge -cum- Assistant Sessions Judge | 2 |
| 299 | Medak | Pri. Dist. and Sessions Judge, Medak | Principal Junior Civil Judge -cum- Judicial Magistrate of First Class (Juvenile Court) | 2 |
| 300 | Medak | Pri. Dist. and Sessions Judge, Medak | I Additional Junior Civil Judge -cum- Special Judicial Magistrate of I Class (Mobile Court) | 2 |
| 301 | Medak | Junior Civil Judge -cum- JMFC, Narsapur | Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 302 | Siddipet | Pri. Dist. and Sessions Judge, Siddipet | Principal District and Sessions Judge | 2 |
| 303 | Siddipet | Pri. Dist. and Sessions Judge, Siddipet | I Additional District and Sessions Judge | 2 |
| 304 | Siddipet | Pri. Dist. and Sessions Judge, Siddipet | Principal Senior Civil Judge -cum- Assistant Sessions Judge | 2 |
| 305 | Siddipet | Pri. Dist. and Sessions Judge, Siddipet | Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge | 2 |
| 306 | Siddipet | Pri. Dist. and Sessions Judge, Siddipet | Principal Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 307 | Siddipet | Pri. Dist. and Sessions Judge, Siddipet | I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court) | 2 |
| 308 | Siddipet | Junior Civil Judge -cum- JMFC, Gajwel | Principal Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 309 | Siddipet | Junior Civil Judge -cum- JMFC, Gajwel | I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class | 2 |
| 310 | Siddipet | Junior Civil Judge -cum- JMFC, Dubbaka | Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 311 | Siddipet | Junior Civil Judge -cum- JMFC, Husnabad | Principal Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |

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| 312 | Siddipet | Junior Civil Judge -cum- JMFC, Husnabad | Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class | 2 |
| 313 | Nalgonda | Prl. Dist. and Sessions Judge, Nalgonda | Principal District and Sessions Judge | 2 |
| 314 | Nalgonda | Prl. Dist. and Sessions Judge, Nalgonda | I Additional District and Sessions Judge | 2 |
| 315 | Nalgonda | Prl. Dist. and Sessions Judge, Nalgonda | Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989 -cum- II Additional District and Sessions Judge | 2 |
| 316 | Nalgonda | Prl. Dist. and Sessions Judge, Nalgonda | Judge, Family Court -cum- III Additional District and Sessions Judge | 2 |
| 317 | Nalgonda | Prl. Dist. and Sessions Judge, Nalgonda | Special Sessions Judge for fast tracking the cases relating to atrocities against Women -cum- IV Additional District and Sessions Judge | 2 |
| 318 | Nalgonda | Prl. Dist. and Sessions Judge, Nalgonda | Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act | 2 |
| 319 | Nalgonda | Prl. Dist. and Sessions Judge, Nalgonda | Senior Civil Judge -cum- Assistant Sessions Judge | 2 |
| 320 | Nalgonda | Prl. Dist. and Sessions Judge, Nalgonda | Principal Junior Civil Judge -cum- Judicial Magistrate of First Class (Juvenile Court) | 2 |
| 321 | Nalgonda | Prl. Dist. and Sessions Judge, Nalgonda | Special Judicial Magistrate of First Class (Mobile) for trial of Cases under PCR Act -cum- I Additional Junior Civil Judge | 2 |
| 322 | Nalgonda | Prl. Dist. and Sessions Judge, Nalgonda | Special Judicial Magistrate of I Class for trial of cases under Telangana Prohibition & Excise Act -cum- II Additional Junior Civil Judge | 2 |
| 323 | Nalgonda | Addl. Dist. Judge, Miryalaguda | V Additional District and Sessions Judge | 2 |
| 324 | Nalgonda | Addl. Dist. Judge, Miryalaguda | Senior Civil Judge -cum- Assistant Sessions Judge | 2 |
| 325 | Nalgonda | Addl. Dist. Judge, Miryalaguda | Principal Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 326 | Nalgonda | Addl. Dist. Judge, Miryalaguda | I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class | 2 |
| 327 | Nalgonda | Addl. Dist. Judge, Miryalaguda | II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class | 2 |
| 328 | Nalgonda | Junior Civil Judge -cum- JMFC, Nakrekal | Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 329 | Nalgonda | Junior Civil Judge -cum- JMFC, Devarakonda | Principal Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |

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| 330 | Nalgonda | Junior Civil Judge -cum- JMFC, Devarakonda | 1 Additional Junior Civil Judge -cum- 1 Additional Judicial Magistrate of First Class | 2 |
| 331 | Nalgonda | Junior Civil Judge -cum- JMFC, Nidamanoor | Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 332 | Suryapet | Prl. Dist. and Sessions Judge, Suryapet | Principal District and Sessions Judge -cum- Chairman, Land Reforms Appellate Tribunal | 2 |
| 333 | Suryapet | Prl. Dist. and Sessions Judge, Suryapet | 1 Additional District and Sessions Judge | 2 |
| 334 | Suryapet | Prl. Dist. and Sessions Judge, Suryapet | Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act | 2 |
| 335 | Suryapet | Prl. Dist. and Sessions Judge, Suryapet | Senior Civil Judge -cum- Assistant Sessions Judge | 2 |
| 336 | Suryapet | Prl. Dist. and Sessions Judge, Suryapet | Principal Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 337 | Suryapet | Prl. Dist. and Sessions Judge, Suryapet | 1 Additional Junior Civil Judge -cum- 1 Additional Judicial Magistrate of First Class | 2 |
| 338 | Suryapet | Senior Civil Judge -cum- Asst. Sessions Judge, Huzurnagar | Senior Civil Judge -cum- Assistant Sessions Judge | 2 |
| 339 | Suryapet | Senior Civil Judge -cum- Asst. Sessions Judge, Huzurnagar | Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 340 | Suryapet | Junior Civil Judge -cum- JMFC, Kodad | Principal Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 341 | Suryapet | Junior Civil Judge -cum- JMFC, Kodad | 1 Additional Junior Civil Judge -cum- 1 Additional Judicial Magistrate of First Class | 2 |
| 342 | Suryapet | Junior Civil Judge -cum- JMFC, Thungathurty | Junior Civil Judge-cum-Judicial Magistrate of First Class | 2 |
| 343 | Yadadri Bhubanagiri | Prl. Dist. and Sessions Judge, Yadadri Bhubanagiri | Principal District and Sessions Judge | 2 |
| 344 | Yadadri Bhubanagiri | Prl. Dist. and Sessions Judge, Yadadri Bhubanagiri | 1 Additional District and Sessions Judge | 2 |
| 345 | Yadadri Bhubanagiri | Prl. Dist. and Sessions Judge, Yadadri Bhubanagiri | Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act | 2 |
| 346 | Yadadri Bhubanagiri | Prl. Dist. and Sessions Judge, Yadadri Bhubanagiri | Principal Senior Civil Judge -cum- Assistant Sessions Judge | 2 |
| 347 | Yadadri Bhubanagiri | Prl. Dist. and Sessions Judge, Yadadri Bhubanagiri | Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge | 2 |
| 348 | Yadadri Bhubanagiri | Prl. Dist. and Sessions Judge, Yadadri Bhubanagiri | Principal Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 349 | Yadadri Bhubanagiri | Prl. Dist. and Sessions Judge, Yadadri Bhubanagiri | 1 Additional Junior Civil Judge -cum- 1 Additional Judicial Magistrate of First Class (Juvenile Court) | 2 |

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| 350 | Yadadri Bhubanagiri | Junior Civil Judge -cum- JMFC, Ramannapet | Principal Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 351 | Yadadri Bhubanagiri | Junior Civil Judge -cum- JMFC, Ramannapet | Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class | 2 |
| 352 | Yadadri Bhubanagiri | Junior Civil Judge -cum- JMFC, Aleru | Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 353 | Yadadri Bhubanagiri | Junior Civil Judge -cum- JMFC, Choutuppal | Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 354 | Nizamabad | Prl. Dist. and Sessions Judge, Nizamabad | Principal District and Sessions Judge | 2 |
| 355 | Nizamabad | Prl. Dist. and Sessions Judge, Nizamabad | I Additional District and Sessions Judge | 2 |
| 356 | Nizamabad | Prl. Dist. and Sessions Judge, Nizamabad | Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989 -cum- II Additional District and Sessions Judge | 2 |
| 357 | Nizamabad | Prl. Dist. and Sessions Judge, Nizamabad | Judge, Family Court -cum- III Additional District and Sessions Judge | 2 |
| 358 | Nizamabad | Prl. Dist. and Sessions Judge, Nizamabad | Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum- IV Additional District and Sessions Judge | 2 |
| 359 | Nizamabad | Prl. Dist. and Sessions Judge, Nizamabad | Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act | 2 |
| 360 | Nizamabad | Prl. Dist. and Sessions Judge, Nizamabad | Senior Civil Judge -cum- Assistant Sessions Judge | 2 |
| 361 | Nizamabad | Prl. Dist. and Sessions Judge, Nizamabad | Principal Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 362 | Nizamabad | Prl. Dist. and Sessions Judge, Nizamabad | I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court) | 2 |
| 363 | Nizamabad | Prl. Dist. and Sessions Judge, Nizamabad | II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class | 2 |
| 364 | Nizamabad | Prl. Dist. and Sessions Judge, Nizamabad | Special Judicial Magistrate of First Class (Mobile) under PCR Act -cum- III Additional Junior Civil Judge | 2 |
| 365 | Nizamabad | Prl. Dist. and Sessions Judge, Nizamabad | Special Judicial Magistrate of I Class for trial of cases under Telangana Prohibition & Excise Act -cum- IV Additional Junior Civil Judge | 2 |
| 366 | Nizamabad | Addl. Dist. and Sessions Judge, Bodhan | V Additional District and Sessions Judge | 2 |
| 367 | Nizamabad | Addl. Dist. and Sessions Judge, Bodhan | Senior Civil Judge -cum- Assistant Sessions Judge | 2 |
| 368 | Nizamabad | Addl. Dist. and Sessions Judge, Bodhan | Principal Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |

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| 369 | Nizamabad | Addl. Dist. and Sessions Judge, Bodhan | I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class | 2 |
| 370 | Nizamabad | Senior Civil Judge -cum- Asst. Sessions Judge, Armoor | Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge | 2 |
| 371 | Nizamabad | Senior Civil Judge -cum- Asst. Sessions Judge, Armoor | Principal Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 372 | Nizamabad | Senior Civil Judge -cum- Asst. Sessions Judge, Armoor | I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class | 2 |
| 373 | Kamareddy | Prl. Dist. and Sessions Judge, Kamareddy | Principal District and Sessions Judge | 2 |
| 374 | Kamareddy | Prl. Dist. and Sessions Judge, Kamareddy | I Additional District and Sessions Judge | 2 |
| 375 | Kamareddy | Prl. Dist. and Sessions Judge, Kamareddy | Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act | 2 |
| 376 | Kamareddy | Prl. Dist. and Sessions Judge, Kamareddy | Senior Civil Judge -cum- Assistant Sessions Judge | 2 |
| 377 | Kamareddy | Prl. Dist. and Sessions Judge, Kamareddy | Principal Junior Civil Judge -cum- Judicial Magistrate of First Class (Juvenile Court) | 2 |
| 378 | Kamareddy | Prl. Dist. and Sessions Judge, Kamareddy | I Additional Junior Civil Judge -cum- Special Judicial Magistrate of First Class (Mobile Court) | 2 |
| 379 | Kamareddy | Junior Civil Judge -cum- JMFC, Banswada | Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 380 | Kamareddy | Junior Civil Judge -cum- JMFC, Bichkunda | Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 381 | Kamareddy | Junior Civil Judge -cum- JMFC, Yellareddy | Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 382 | Rangareddy | Prl. Dist. and Sessions Court, Rangareddy | Principal District & Sessions Judge | 2 |
| 383 | Rangareddy | Prl. Dist. and Sessions Court, Rangareddy | Metropolitan Sessions Judge-cum-I Additional District & Sessions Judge | 2 |
| 384 | Rangareddy | Prl. Dist. and Sessions Court, Rangareddy | Chairman, Land Reforms Appellate Tribunal for Rangareddy-cum-II Additional District & Sessions Judge-cum- II Additional Metropolitan Sessions Judge Court | 2 |
| 385 | Rangareddy | Prl. Dist. and Sessions Court, Rangareddy | III Additional District & Sessions Judge-cum- III Additional Metropolitan Sessions Judge Court | 2 |
| 386 | Rangareddy | Prl. Dist. and Sessions Court, Rangareddy | IV Additional District & Sessions Judge-cum- IV Additional Metropolitan Sessions Judge Court-cum-I Addl. Family Court | 2 |
| 387 | Rangareddy | Prl. Dist. and Sessions Court, Rangareddy | V Additional District & Sessions Judge-cum- V Additional Metropolitan Sessions Judge Court | 2 |

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| 388 | Rangareddy | Prl. Dist. and Sessions Court, Rangareddy | Special Sessions Judge for Trial of Cases under SCs and STs (POA) Act,1989-cum-VII Additional District & Sessions Judge Court | 2 |
| 389 | Rangareddy | Prl. Dist. and Sessions Court, Rangareddy | VIII Additional District & Sessions Judge-cum-VIII Additional Metropolitan Sessions Judge | 2 |
| 390 | Rangareddy | Prl. Dist. and Sessions Court, Rangareddy | IX Additional District & Sessions Judge-cum-IX Additional Metropolitan Sessions Judge | 2 |
| 391 | Rangareddy | Prl. Dist. and Sessions Court, Rangareddy | X Additional District & Sessions Judge-cum-X Additional Metropolitan Sessions Judge Court | 2 |
| 392 | Rangareddy | Prl. Dist. and Sessions Court, Rangareddy | XI Additional District & Sessions Judge-cum-XI Additional Metropolitan Sessions Judge Court | 2 |
| 393 | Rangareddy | Prl. Dist. and Sessions Court, Rangareddy | XII Additional District & Sessions Judge's-cum-XII Additional Metropolitan Sessions Judges Court | 2 |
| 394 | Rangareddy | Prl. Dist. and Sessions Court, Rangareddy | Special Sessions Judge for Fast tracking the Cases relating to Atrocities against women cum XIII Additional District & Sessions Judge-cum-XIII Metropolitan | 2 |
| 395 | Rangareddy | Prl. Dist. and Sessions Court, Rangareddy | Family Court Judge | 2 |
| 396 | Rangareddy | Prl. Dist. and Sessions Court, Rangareddy | Additional Family Court | 2 |
| 397 | Rangareddy | Prl. Dist. and Sessions Court, Rangareddy | Fast Track Special Judge for Trial and Disposal of RAPE and POCSO Act Cases | 2 |
| 398 | Rangareddy | Prl. Dist. and Sessions Court, Rangareddy | Special Sessions Judge for Trial and Disposals of POCSO Act Cases (Court at Hashhinapuram) | 2 |
| 399 | Rangareddy | Prl. Dist. and Sessions Court, Rangareddy | Principal Senior Civil Judge-cum-Assistant Sessions Judge | 2 |
| 400 | Rangareddy | Prl. Dist. and Sessions Court, Rangareddy | I Additional Senior Civil Judge-cum-Chief Metropolitan Magistrate-cum-I Additional Assistant Sessions Judge | 2 |
| 401 | Rangareddy | Prl. Dist. and Sessions Court, Rangareddy | II Additional Senior Civil Judge-cum-II Additional Assistant Sessions Judge | 2 |
| 402 | Rangareddy | Prl. Dist. and Sessions Court, Rangareddy | III Additional Senior Civil Judge-cum-III Additional Assistant Sessions Judge | 2 |
| 403 | Rangareddy | Prl. Dist. and Sessions Court, Rangareddy | IV Additional Senior Civil Judge-cum-IV Additional Assistant Sessions Judge | 2 |
| 404 | Rangareddy | Prl. Dist. and Sessions Court, Rangareddy | Principal Junior Civil Judge cum Metropolitan Magistrate | 2 |
| 405 | Rangareddy | Prl. Dist. and Sessions Court, Rangareddy | I Additional Metropolitan Magistrate-cum-I Additional Junior Civil Judge | 2 |
| 406 | Rangareddy | Prl. Dist. and Sessions Court, Rangareddy | II Additional Metropolitan Magistrate-cum- II Additional Junior Civil Judge | 2 |

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| 407 | Rangareddy | Prl. Dist. and Sessions Court, Rangareddy | III Additional Metropolitan Magistrate-cum-III Additional Junior Civil Judge | 2 |
| 408 | Rangareddy | Prl. Dist. and Sessions Court, Rangareddy | Judicial Magistrate of First Class, Special (Mobile)PCR Act-cum-IV Additional Metropolitan Magistrate cum IV Additional Junior Civil Judge | 2 |
| 409 | Rangareddy | Prl. Dist. and Sessions Court, Rangareddy | Special Judicial Magistrate of First Class(Excise), Ranga reddy-cum-V Additional Metropolitan Magistrate cum V Additional Junior Civil Judge | 2 |
| 410 | Rangareddy | Prl. Dist. and Sessions Court, Rangareddy | VI Additional Junior Civil Judge cum VI Additional Metropolitan Magistrate Court (Court at Hasthinapuram) | 2 |
| 411 | Rangareddy | Addl. Dist. Sessions Judge -cum- Family Court, Kukatpally (Rangareddy Jurisdiction Courts) | VI Additional District & Sessions Judge-cum-VI Additional Metropolitan Sessions Judge-cum-Family Court | 2 |
| 412 | Rangareddy | Addl. Dist. Sessions Judge -cum- Family Court, Kukatpally (Rangareddy Jurisdiction Courts) | Senior Civil Judge-cum-Assistant Sessions Judge | 2 |
| 413 | Rangareddy | Addl. Dist. Sessions Judge -cum- Family Court, Kukatpally (Rangareddy Jurisdiction Courts) | Prl Junior Civil Judge cum VIII Additional Metropolitan Magistrate Court | 2 |
| 414 | Rangareddy | Addl. Dist. Sessions Judge -cum- Family Court, Kukatpally (Rangareddy Jurisdiction Courts) | I Additional Junior Civil Judge cum IX Additional Metropolitan Magistrate Court | 2 |
| 415 | Rangareddy | Addl. Dist. Sessions Judge -cum- Family Court, Kukatpally (Rangareddy Jurisdiction Courts) | II Additional Junior Civil Judge cum X Additional Metropolitan Magistrate Court | 2 |
| 416 | Rangareddy | Junior Civil Judge -cum- Addl. Metropolitan Magistrate, HayathNagar | Junior Civil Judge cum XIV Additional Metropolitan Magistrate Court | 2 |
| 417 | Rangareddy | Junior Civil Judge -cum- Addl. Metropolitan Magistrate, HayathNagar | Addl. Junior Civil Judge-cum-VII Addl. MM Court | 2 |
| 418 | Rangareddy | Junior Civil Judge -cum- Addl. Metropolitan Magistrate, Maheshwaram | Junior Civil Judge cum XVII Additional Metropolitan Magistrate Court | 2 |
| 419 | Rangareddy | Addl. Dist. and sessions Judge, Rajendranagar | Fast Track Special Judge for Trial and Disposal of RAPE and POCSO Act Cases | 2 |
| 420 | Rangareddy | Addl. Dist. and sessions Judge, Rajendranagar | Principal Junior Civil Judge cum XI Additional Metropolitan Magistrate Court | 2 |
| 421 | Rangareddy | Addl. Dist. and sessions Judge, Rajendranagar | I Additional Junior Civil Judge cum XII Additional Metropolitan Magistrate Court | 2 |
| 422 | Rangareddy | Addl. Dist. and sessions Judge, Rajendranagar | II Additional Junior Civil Judge cum XIII Additional Metropolitan Magistrate Court | 2 |

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| 423 | Rangareddy | Senior Civil Judge -cum-Asst. Sessions Judge, Ibrahimpatnam | Principal Senior Civil Judge-cum-Assistant Sessions Judge Court | 2 |
| 424 | Rangareddy | Senior Civil Judge -cum-Asst. Sessions Judge, Ibrahimpatnam | Additional Senior Civil Judge-cum-Assistant Sessions Judge Court | 2 |
| 425 | Rangareddy | Senior Civil Judge -cum-Asst. Sessions Judge, Ibrahimpatnam | Principal Junior Civil Judge cum XV Additional Metropolitan Magistrate Court | 2 |
| 426 | Rangareddy | Senior Civil Judge -cum-Asst. Sessions Judge, Ibrahimpatnam | Additional Junior Civil Judge cum XVI Additional Metropolitan Magistrate Court | 2 |
| 427 | Rangareddy | Addl. Dist. and sessions Judge, Shadnagar | Fast Track Special Judge for Trial and Disposal of RAPE and POCSO Act Cases | 2 |
| 428 | Rangareddy | Addl. Dist. and sessions Judge, Shadnagar | Senior Civil Judge-cum-Assistant Sessions Judge court | 2 |
| 429 | Rangareddy | Addl. Dist. and sessions Judge, Shadnagar | Principal Junior Civil Judge cum Judicial Magistrate of First Class Court | 2 |
| 430 | Rangareddy | Addl. Dist. and sessions Judge, Shadnagar | I Additional Junior Civil Judge cum I Additional Judicial Magistrate Court | 2 |
| 431 | Rangareddy | Junior Civil Judge -cum-JMFC, Amangal | Junior Civil Judge-cum-Judicial Magistrate of First Class Court | 2 |
| 432 | Rangareddy | Senior Civil Judge -cum-Asst. Sessions Judge, Chevella | Senior Civil Judge-cum-Assistant Sessions Judge court | 2 |
| 433 | Rangareddy | Senior Civil Judge -cum-Asst. Sessions Judge, Chevella | Junior Civil Judge cum Judicial Magistrate of First Class Court | 2 |
| 434 | Vikarabad | Prl. Dist. and Sessions Judge, Vikarabad | Prl. District and Sessions Judge | 2 |
| 435 | Vikarabad | Prl. Dist. and Sessions Judge, Vikarabad | I Addl. District and Sessions Court -cum - Special Sessions Judge for Fast tracking the Cases relating to atrocities against women | 2 |
| 436 | Vikarabad | Prl. Dist. and Sessions Judge, Vikarabad | Senior Civil Judge-cum-Assistant Sessions Judge court | 2 |
| 437 | Vikarabad | Prl. Dist. and Sessions Judge, Vikarabad | Principal Junior Civil Judge-cum-Judicial Magistrate of First Class court | 2 |
| 438 | Vikarabad | Prl. Dist. and Sessions Judge, Vikarabad | I Additional Junior Civil Judge Court-cum-I Additional Judicial Magistrate of First Class court | 2 |
| 439 | Vikarabad | Junior Civil Judge -cum-JMFC, Parigi | Junior Civil Judge cum Judicial Magistrate First Class Court | 2 |
| 440 | Vikarabad | Junior Civil Judge -cum-JMFC, Tandur | Junior Civil Judge cum Judicial Magistrate First Class Court | 2 |
| 441 | Vikarabad | Junior Civil Judge -cum-JMFC, Kodangal | Junior Civil Judge-cum-Judicial Magistrate First Class Court | 2 |

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| 442 | Medchal-Malkajgiri | Pri. Dist. and Sessions Judge, Medchal-Malkajgiri | Principal District and Sessions Judge-cum-Family Court | 2 |
| 443 | Medchal-Malkajgiri | Pri. Dist. and Sessions Judge, Medchal-Malkajgiri | I Additional District & Sessions Judge-cum-Metropolitan Sessions Judge-cum-Additional Family Court | 2 |
| 444 | Medchal-Malkajgiri | Pri. Dist. and Sessions Judge, Medchal-Malkajgiri | Fast Track Special Judge for Trial and Disposal of RAPE and POCSO Act Cases | 2 |
| 445 | Medchal-Malkajgiri | Pri. Dist. and Sessions Judge, Medchal-Malkajgiri | Principal Senior Civil Judge-cum-Assistant Sessions Judge Court | 2 |
| 446 | Medchal-Malkajgiri | Pri. Dist. and Sessions Judge, Medchal-Malkajgiri | I Additional Senior Civil Judge-cum-Assistant Sessions Judge Court | 2 |
| 447 | Medchal-Malkajgiri | Pri. Dist. and Sessions Judge, Medchal-Malkajgiri | II Additional Senior Civil Judge-cum-Assistant Sessions Judge | 2 |
| 448 | Medchal-Malkajgiri | Pri. Dist. and Sessions Judge, Medchal-Malkajgiri | Principal Junior Civil Judge-cum-Metropolitan Magistrate Court | 2 |
| 449 | Medchal-Malkajgiri | Pri. Dist. and Sessions Judge, Medchal-Malkajgiri | I Additional Junior Civil Judge-cum-I Additional Metropolitan Magistrate Court | 2 |
| 450 | Medchal-Malkajgiri | Pri. Dist. and Sessions Judge, Medchal-Malkajgiri | II Additional Junior Civil Judge-cum-II Additional Metropolitan Magistrate Court | 2 |
| 451 | Medchal-Malkajgiri | Pri. Dist. and Sessions Judge, Medchal-Malkajgiri | III Additional Junior Civil Judge-cum-III Additional Metropolitan Magistrate Court | 2 |
| 452 | Medchal-Malkajgiri | Pri. Dist. and Sessions Judge, Medchal-Malkajgiri | IV Additional Junior Civil Judge-cum-IV Additional Metropolitan Magistrate Court | 2 |
| 453 | Medchal-Malkajgiri | Addl. Dist. Sessions Judge - cum- Family Court, Kukatpally | III Additional District & Sessions Judge-cum- III Additional Metropolitan Sessions Judge-cum-III Additional Family Court | 2 |
| 454 | Medchal-Malkajgiri | Addl. Dist. Sessions Judge - cum- Family Court, Kukatpally | Fast Track Special Judge for Trial and Disposal of RAPE and POCSO Act Cases | 2 |
| 455 | Medchal-Malkajgiri | Addl. Dist. Sessions Judge - cum- Family Court, Kukatpally | Family Court | 2 |
| 456 | Medchal-Malkajgiri | Addl. Dist. Sessions Judge - cum- Family Court, Kukatpally | Senior Civil Judge-cum-Assistant Sessions Judge Court | 2 |
| 457 | Medchal-Malkajgiri | Addl. Dist. Sessions Judge - cum- Family Court, Kukatpally | Principal Junior Civil Judge-cum-XI Additional Metropolitan Magistrate Court | 2 |
| 458 | Medchal-Malkajgiri | Addl. Dist. Sessions Judge - cum- Family Court, Kukatpally | I Additional Junior Civil Judge-cum-XII Additional Metropolitan Magistrate Court | 2 |
| 459 | Medchal-Malkajgiri | Addl. Dist. Sessions Judge - cum- Family Court, Kukatpally | II Additional Junior Civil Judge-cum-XIII Additional Metropolitan Magistrate Court | 2 |
| 460 | Medchal-Malkajgiri | Addl. Dist. Sessions Judge - cum- Family Court, Kukatpally | III Additional Junior Civil Judge-cum-XIV Additional Metropolitan Magistrate Court | 2 |

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| 461 | Medchal-Malkajgiri | Addl. Dist. Sessions Judge - cum- Family Court, Kukatpally | IV Additional Junior Civil Judge-cum-XV-Additional Metropolitan Magistrate Court | 2 |
| 462 | Medchal-Malkajgiri | Prl. Dist. and Sessions Court, Rangareddy (Medchal Jurisdiction Courts) | Principal Junior Civil Judge-cum-IV Additional Metropolitan Magistrate Court | 2 |
| 463 | Medchal-Malkajgiri | Prl. Dist. and Sessions Court, Rangareddy (Medchal Jurisdiction Courts) | I Additional Junior Civil Judge-cum-V Additional Metropolitan Magistrate Court | 2 |
| 464 | Medchal-Malkajgiri | Prl. Dist. and Sessions Court, Rangareddy (Medchal Jurisdiction Courts) | II Additional Junior Civil Judge-cum-VI Additional Metropolitan Magistrate Court | 2 |
| 465 | Medchal-Malkajgiri | Addl. Dist. Sessions Judge - cum- Family Court, Medchal | II Additional District and Sessions Judge-cum-II Additional Metropolitan Sessions Judge-cum-II Additional Family Court | 2 |
| 466 | Medchal-Malkajgiri | Addl. Dist. Sessions Judge - cum- Family Court, Medchal | Fast Track Special Judge for Trial and Disposal of RAPE and POCSO Act Cases | 2 |
| 467 | Medchal-Malkajgiri | Addl. Dist. Sessions Judge - cum- Family Court, Medchal | Principal Senior Civil Judge-cum-Assistant Sessions Judge Court | 2 |
| 468 | Medchal-Malkajgiri | Addl. Dist. Sessions Judge - cum- Family Court, Medchal | Additional Senior Civil Judge-cum-Assistant Sessions Judge Court | 2 |
| 469 | Medchal-Malkajgiri | Addl. Dist. Sessions Judge - cum- Family Court, Medchal | Principal Junior Civil Judge-cum-VII Additional Junior Civil Judge-cum-VII Additional Metropolitan Magistrate Court | 2 |
| 470 | Medchal-Malkajgiri | Addl. Dist. Sessions Judge - cum- Family Court, Medchal | II Additional Junior Civil Judge-cum-IX Additional Metropolitan Magistrate Court | 2 |
| 471 | Medchal-Malkajgiri | Junior Civil Judge -cum- Addl. Metropolitan Magistrate, Athivelli, Medchal | I Additional Junior Civil Judge-cum-VIII Additional Metropolitan Magistrate Court | 2 |
| 472 | Medchal-Malkajgiri | Junior Civil Judge -cum- Addl. Metropolitan Magistrate, Athivelli, Medchal | III Additional Junior Civil Judge-cum-X Additional Metropolitan Magistrate Court | 2 |
| 473 | Warangal | Prl. Dist. and Sessions Judge, Warangal | Principal District and Sessions Judge | 2 |
| 474 | Warangal | Prl. Dist. and Sessions Judge, Warangal | I Additional District and Sessions Judge | 2 |
| 475 | Warangal | Prl. Dist. and Sessions Judge, Warangal | Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989 -cum- II Additional District and Sessions Judge | 2 |
| 476 | Warangal | Prl. Dist. and Sessions Judge, Warangal | Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act | 2 |
| 477 | Warangal | Prl. Dist. and Sessions Judge, Warangal | Senior Civil Judge -cum- Assistant Sessions Judge | 2 |

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| 478 | Warangal | Prl. Dist. and Sessions Judge, Warangal | Principal Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 479 | Warangal | Prl. Dist. and Sessions Judge, Warangal | I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court) | 2 |
| 480 | Warangal | Prl. Dist. and Sessions Judge, Warangal | II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class | 2 |
| 481 | Warangal | Prl. Dist. and Sessions Judge, Warangal | III Additional Junior Civil Judge -cum- III Additional Judicial Magistrate of First Class | 2 |
| 482 | Warangal | Prl. Dist. and Sessions Judge, Warangal | Special Judicial Magistrate of First Class for Trial of cases under Telangana Prohibition & Excise Act -cum- IV Additional Junior Civil Judge | 2 |
| 483 | Warangal | Senior Civil Judge -cum- Asst. Sessions Judge, Narsampet | Senior Civil Judge -cum- Assistant Sessions Judge | 2 |
| 484 | Warangal | Senior Civil Judge -cum- Asst. Sessions Judge, Narsampet | Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 485 | Hanumakonda | Prl. Dist. and Sessions Judge, Hanumakonda | Principal District and Sessions Judge | 2 |
| 486 | Hanumakonda | Prl. Dist. and Sessions Judge, Hanumakonda | Land Reforms Appellate Tribunal -cum- I Additional District and Sessions Judge | 2 |
| 487 | Hanumakonda | Prl. Dist. and Sessions Judge, Hanumakonda | Judge, Family Court -cum- II Additional District and Sessions Judge | 2 |
| 488 | Hanumakonda | Prl. Dist. and Sessions Judge, Hanumakonda | Principal Senior Civil Judge -cum- Assistant Sessions Judge | 2 |
| 489 | Hanumakonda | Prl. Dist. and Sessions Judge, Hanumakonda | Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge | 2 |
| 490 | Hanumakonda | Prl. Dist. and Sessions Judge, Hanumakonda | Principal Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 491 | Hanumakonda | Prl. Dist. and Sessions Judge, Hanumakonda | I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class | 2 |
| 492 | Hanumakonda | Prl. Dist. and Sessions Judge, Hanumakonda | Special Judicial Magistrate of First Class (Mobile) under PCR Act -cum- II Additional Junior Civil Judge | 2 |
| 493 | Hanumakonda | Prl. Dist. and Sessions Judge, Hanumakonda | III Additional Junior Civil Judge -cum- III Additional Judicial Magistrate of First Class, | 2 |
| 494 | Hanumakonda | Prl. Dist. and Sessions Judge, Hanumakonda | IV Additional Junior Civil Judge -cum- IV Additional Judicial Magistrate of First Class (Juvenile Court) | 2 |
| 495 | Hanumakonda | Junior Civil Judge -cum- JMFC, Parkal | Principal Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 496 | Hanumakonda | Junior Civil Judge -cum- JMFC, Parkal | I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class | 2 |
| 497 | Hanumakonda | JFCM for Railways, Kazipet | Judicial Magistrate of First Class for Railways | 2 |

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| 498 | Mulugu | Prl. Dist. and Sessions Judge, Mulugu | Principal District and Sessions Judge | 2 |
| 499 | Mulugu | Prl. Dist. and Sessions Judge, Mulugu | Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act | 2 |
| 500 | Mulugu | Prl. Dist. and Sessions Judge, Mulugu | Senior Civil Judge -cum- Assistant Sessions Judge | 2 |
| 501 | Mulugu | Prl. Dist. and Sessions Judge, Mulugu | Principal Junior Civil Judge -cum- Judicial Magistrate of First Class (Juvenile Court) | 2 |
| 502 | Mulugu | Prl. Dist. and Sessions Judge, Mulugu | Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class (Mobile Court) | 2 |
| 503 | Jangoan | Prl. Dist. and Sessions Judge, Jangoan | Principal District and Sessions Judge, Jangoan | 2 |
| 504 | Jangoan | Prl. Dist. and Sessions Judge, Jangoan | Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act | 2 |
| 505 | Jangoan | Prl. Dist. and Sessions Judge, Jangoan | Senior Civil Judge -cum- Assistant Sessions Judge | 2 |
| 506 | Jangoan | Prl. Dist. and Sessions Judge, Jangoan | Principal Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 507 | Jangoan | Prl. Dist. and Sessions Judge, Jangoan | Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class (Juvenile Court) | 2 |
| 508 | Mahabubabad | Prl. Dist. and Sessions Judge, Mahbubabad | Principal District and Sessions Judge | 2 |
| 509 | Mahabubabad | Prl. Dist. and Sessions Judge, Mahbubabad | Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act | 2 |
| 510 | Mahabubabad | Prl. Dist. and Sessions Judge, Mahbubabad | Senior Civil Judge -cum- Assistant Sessions Judge | 2 |
| 511 | Mahabubabad | Prl. Dist. and Sessions Judge, Mahbubabad | Principal Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 512 | Mahabubabad | Prl. Dist. and Sessions Judge, Mahbubabad | Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class (Juvenile Court) | 2 |
| 513 | Mahabubabad | Junior Civil Judge -cum- JMFC, Thorrur | Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |
| 514 | Bhupalapally | Prl. Dist. and Sessions Judge, Bhupalapally | Principal District and Sessions Judge | 2 |
| 515 | Bhupalapally | Prl. Dist. and Sessions Judge, Bhupalapally | Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act | 2 |
| 516 | Bhupalapally | Prl. Dist. and Sessions Judge, Bhupalapally | Senior Civil Judge -cum- Assistant Sessions Judge | 2 |
| 517 | Bhupalapally | Prl. Dist. and Sessions Judge, Bhupalapally | Principal Junior Civil Judge -cum- Judicial Magistrate of First Class | 2 |

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| 518 | Bhupalapally | Prl. Dist. and Sessions Judge, Bhupalapally | Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class (Juvenile Court) | 2 |
| | | | Approximate Count | 1036 |

T. Venkatarao
**Registrar
(Information Technology-Cum
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High Court for the State of
Telangana, Hyderabad.**

